

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 56 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
30.11.2017**

**NAME OF THE COMPANY: Steel India Corporation Vs. M/s Shree Radha
Raman Packaging Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

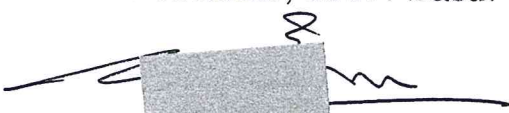
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Sunil Kumar, RP

Ms. Anuradha, Advocate and Mr. P. S. Soni, PCS

ORDER

CA No. 342/2017 has been filed by the RP in this case stating that he has received no cooperation from the Ex-Director, Mr. Shyam Sunder Yadav and Ms. Sushma Yadav and their Auditors – M/s. Yudhvir Singh & Co. as they failed to provide Books of Accounts, Financial Statement Year ending ^{for the} 31.03.2017, nor the list of debtors and creditors. List of flat allottees be provided to be RP. Notice be effected on the concerned persons returnable on 7th December, 2017. Dasti/


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)